

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

31. TCP 96/2013

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2023**

NAME OF THE PARTIES: - Rahul Tambe

V/s

Poona Kadabakuti Karkhandar Pvt Ltd.

Section: 397-398 of Companies Act, 2013

ORDER

None appeared on either side. List this matter on **06.11.2023**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)